

HIGH COURT OF JHARKHAND, RANCHI

Memo No. /Accts.

Dated-.....02.2024

Notice


This is for information to all concerned that the last date of submission of license fee with respect to Advocate Chambers in the notified account of Hon'ble Jharkhand High Court has been extended till 31.03.2024.

**By Order,
Sd/- Mohammad Shakir
Registrar General**

Memo No. 341 /Accts.

Dated-~~13~~..02.2024

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ O/o Registrar General/ Registrar (Establishment)/ C.P.C. I/c, High Court of Jharkhand, Ranchi for uploading the same in the official website of the High Court of Jharkhand and the A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General